

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4462  
ANSWERED ON:19.12.2014  
SPECIAL TAX BENEFITS  
Mann Shri Bhagwant

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of tax free zones in north eastern region and the changes proposed to be made in this regard; and
- (b) whether any special tax benefit is being given to the State of Sikkim; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (JAYANT SINHA)

(a): There is no concept called Tax Free Zones as such in operation. However, there are schemes like Special Economic Zones (SEZs) and Export Oriented Units (EOUs) which provide tax exemptions. Both above schemes are administered by the Department of Commerce. In addition to above, package of incentives for the Special Category States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand and North Eastern States (such as Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura) including Sikkim are provided by the Department of Industrial Policy & Promotion under its Industrial Policy. Package of incentives provided to above states also include various tax concessions as per notifications issued by the Department of Revenue.

(b): No special tax benefit is being given to the State of Sikkim in addition to tax benefits already being given to North Eastern States including Sikkim.

(c): In view of reply to part (b) above, Question does not arise.